

(24)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

- - - -

O.A. 921/95.

Dt. of Decision : 04-08-95.

N. Gurunadha Rao

.. Applicant.

Vs

1. The Sr. Superintendent of Post
Offices, Vijayawada Division,
Vijayawada.

2. The Sr. Superintendent, RMS.Y
Division, Vijayawada.

3. The Post Master General,
Vijayawada Region, Vijayawada.

4. The Superintendent,
Postal Store Department,
Vijayawada-520 001.

.. Respondents.

Counsel for the Applicant : Mr. K. Venkateswara Rao

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC.

CORAM:

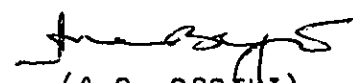
THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

- - - -

ORDER

¶ As per Hon'ble Shri A.B. Gorthi, Member (Admn.) ¶

On the submission made by the applicant's counsel
the OA is dismissed as withdrawn.


(A.B. GORTHY)
MEMBER (ADMN.)

Dated : The 6th August 1995.
(Dictated in Open Court)


Dy. Registrar (3)

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921/95

TYPED BY
CHECKED BY

COMPALED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH

THE HON'BLE SHRI A.V. HARIDASAN: MEMBER

AND

THE HON'BLE SHRI A.B. GORTHY: MEMBER

DATED

4/8/95

ORDER/JUDGMENT

M.A. NO./R.P. NO./C.P. NO.

O.A. NO.

in
921/95

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default

Rejected/Ordered.

No order as to costs.

No 8/95

YLKR

